

CSIR appearing in daily newspapers of the country on June 15, 1969;

(b) whether the report attacking the Directors of National Laboratories was based on information made available by the Central Office of the C.S.I.R., and

(c) whether the Director General of the CSIR issued any contradiction of the UNI report ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K.R.V. RAO) : (a) Yes, Madam.

(b) No, Madam.

(c) The Council of Scientific and Industrial Research (CSIR) in letters published in the Hindustan Times, New Delhi of 11-7-69 and the Statesman New Delhi of 18-7-69 has clarified that the CSIR had no concern with the UNI Report published on 15-6-1969.

#### A.R.C. ON CENTRE-STATE RELATIONS

887. SHRI K. DAMODARAN : Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Starred Questions No. 82 given in the Rajya Sabha on 23rd July, 1969 and state :

(a) what are the recommendations made by the Administrative Reforms Commission in its report, regarding Centre-State relations; and

(b) what are Government's decisions thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) The report of the Administrative Reforms Commission on "Centre-State Relationships" is attached. [Placed in Library. See No. LT. 1929/69].

(b) The report is under consideration.

#### SUBSIDIZING THE LOSSES INCURRED BY D.T.U.

888. SHRI M. K. MOHTA : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the DTU authorities had requested the Government to subsidize the losses incurred by the DTU;

(b) whether it is a fact that the Government have declined to subsidize the losses of DTU;

(c) whether it is a fact that the losses of a comparable urban transport system in the country are being subsidized by the respective State Governments; and

(d) if so, what are the reasons for not subsidizing the DTU ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH) :

(a) Yes. The DTU have asked for Rs. 1 crore to subsidise their losses.

(b) No. The Government are examining the proposal.

(c) No losses of none of the comparable urban transport undertakings in the country are being subsidized by the State Governments.

(d) Does not arise.

#### EXPORTS AND IMPORTS THROUGH PARADEEP PORT

889. SHRI BANKA BEHARY DAS : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) what steps have been taken by the Government to see that exports and imports continue to take place through Paradeep Port, even though up till now on fresh agreement has been made with Japan for export of iron ore;

(b) whether any deal has been finalised with the Food Corporation of India and the Ministry of Food and Agriculture for importing foodgrains and fertilizers through this port in view of congestion in other ports; and

(c) if so what is the arrangement ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH) :

(a) Paradip Port has only one berth at present and this berth is equipped with facilities for handling iron ore traffic. The Minerals and Metals Trading Corporation of India expect to export a little over a million tonnes of iron ore to Japan during the current year as well as the next year through Paradip Port. Besides exports to Japan, about 4 lakh tonnes of iron ore is expected to be exported through Paradip to East Europe during the current